- (a) whether Government has received any complaints regarding supply of poor quality foodgrains to Mid Day Meal Scheme (MDMS);
 - (b) if so, the details thereof; and
- (c) the details of actions taken by Government to ensure supply of good quality food-grains for the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): (a) and (b) Two complaints, one from West Bengal (2012) and the other from Haryana, (2013), were received regarding the supply of poor quality of foodgrains to the Mid-Day Meal Scheme (MDMS). The first complaint was found baseless. The second complaint was regarding the delivery of lesser quantity of food grains as well as inferior quality of rice. The complaint was sorted out by the respective State authorities in consultation with the FCI.

(c) The Mid-Day Meal Guidelines provide for lifting of good quality foodgrains of atleast Fair Average quality from FCI godowns, the storage of food items in dry and safe places, cooking the meals in a hygienic environment through properly trained cook-cum-helpers. The cooked food has to be tasted by 2-3 adults including one teacher before serving it to the children. In addition, community involvement is promoted in the implementation and supervision of the Mid-Day Meal Scheme

Deemed university status of institutions

1139. SHRIMATI WANSUK SYIEM: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Centre's affidavit filed in the Supreme Court has suggested that there is no scope to review the deficiencies in 44 institutions classified as category C by the Tandon Committee while examining the list of 126 universities for eligibility as deemed universities; and
- (b) if so, the names of the institutions under category C that stand to lose the deemed university tag?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): (a) and (b) Yes Sir. In pursuance of the general perception about dilution of academic standards in certain institutions Deemed-to-be-Universities, Government had constituted a Committee of eminent academic experts in the year 2009, to review the functioning of institutions Deemed-to-be-Universities and the desirability of their continuance as such. The Committee,

in its Report, had recommended the de-notification of 44 institutions which failed to satisfy most of the criteria for Deemed-to-be-University status. The Government accepted the Report of the Committee in principle and proposed to de-notify them. The stand was reiterated in the Hon'ble Supreme Court by the Government in its Affidavit. However, since the Hon'ble Supreme Court had directed the Government to maintain the *status quo*, no Deemed-to-be-University has been de-notified. The matter is at present *sub-judice*. The names of these 44 institutions are available at www.mhrd.gov.in and are given in the Statement.

Statement

List of Deemed-to-be-University Institutions

Sl. No.	Name of the Deemed-to-be-University
1	2
1	Nava Nalanda Mahavihara, Nalanda, Bihar
2	Vignan's Foundation for Science, Tech. and Research, Vadlamudi, Guntur Distt, Andhra Pradesh
3	Manav Rachna International University, Faridabad (Haryana)
4	Sri Devraj Urs University, Kolar, Karnataka
5	Yenepoya University, Mangalore, Karnataka
6	BLDE University, Bijapur, Karnataka
7	Sri Siddhartha University, Tumkur (Karnataka)
8	Christ University, Bangalore, Karnataka
9	Jain University, Bangalore, Karnataka
10	Tilak Maharashtra Vidyapeeth, Pune, Maharashtra
11	Shiksha '0' Anusandhan, Bhubaneswar, Orissa
12	Sri Balaji Vidyapeeth, Pondicherry
13	Janardhan Rai Nagar Rajasthan Vidyapeeth, Udaipur, Rajasthan
14	Mody Institute of technology & Science, Lakshmangarh, Rajasthan
15	Dr. MGR Educational & Research Institute, Chennai, Tamil Nadu

1	2
16	Saveetha Institute of Medical and Technical Sciences, Vellappanchavadi, Chennai, Tamil Nadu
17	Kalasalingam Academy of Research & Education, Virdhunagar, Tamil Nadu
18	Periyar Maniammai Institute of Science & Technology, Thanjavur, Tamil Nadu
19	Ponnaiyah Ramajayam Institute of Science & Technology (PRIST), Thanjavur, Tamil Nadu
20	St. Peter's Institute of Higher Education & Research, Avadi, Chennai, Tamil Nadu
21	Vel's Institute of Science, Technology and Advanced Studies (VISTAS), Chennai, Tamil Nadu
22	Chettinad Academy of Research & Education, Kelambakkam Kanchipura District, Tamil Nadu
23	Karpagam Academy of Higher Education, Coimbatore, Tamil Nadu
24	Vel Tech Rangarajan Dr. Sagunthala R&D Institute of Science & Technology, Tamil Nadu
25	Noorul Islam Centre for Higher Education, Kumarakoil, Tamil Nadu
26	H.I.H.T. University, (Swami Rama Vidyapeeth), Swami Rama Nagar, Dehradun, Uttarakhand
27	Nehru Gram Bharati Vishwavidyalaya, Kotwa Jamunipur, Allahabad, Uttar Pradesh
28	Institute of Advanced Studies in Education (IASE), Sardarshahr, Rajasthan
29	Graphic Era University, Dehradun, Uttarakhand
30	Maharishi Markandeshwar University, Maulana, Ambala (Haryana)
31	Lingaya's University, Nachauli, Faridabad, Haryana
32	National Museum, New Delhi

1	2
33	Shobhit Institute of Engineering Technology, Meerut, Uttar Pradesh
34	Santosh University, Ghaziabad, Uttar Pradesh
35	Bharath Institute of Higher Education & Research, Chennai, Tamil Nadu
36	Sumandeep Vidyapeeth, Vadodara, Gujarat
37	Krishna Institute of Medical Science, Karad, Maharashtra
38	DY Patil Education Society, Kolhapur, Maharashtra
39	Meenakshi Academy of Higher Education & Research (MAHER), Chennai, Tamil Nadu
40	Academy of Maritime Education and Training (AMET), Chennai, Tamil Nadu
41	Jaypee Institute of Information Technology (JIIT), NOIDA, Uttar Pradesh
42	Vinakaya Mission's Research Foundation, Salem, Tamil Nadu
43	Rajiv Gandhi National Institute of Youth Development (RGNIYD), Sriperumbudur, Tamil Nadu
44	Gurukul Kangri Vishwavidyalaya, Haridwar, Uttarakhand

[RAJYA SABHA]

Unstarred Questions

Advisory committee to look into FYUP

1140. SHRI N.K. SINGH:

428 Written Answers to

DR. JANARDHAN WAGHMARE:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the University Grants Commission has recently constituted an advisory committee to monitor the progress of implementation of the new Four-Year undergraduate Programme being rolled out by the Delhi University;
- (b) if so, whether the said advisory committee has since submitted its report to the Government;
 - (c) if so, the details thereof;
- (d) whether the eminent educationists have strongly protested against the implementation of the programme; and